

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment For the Month of January, 2022

Name of Commercial Court	SL. No.	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
Commercial Court, Asansol	1	Title Suit 04/2021	01.06.2021	05.01.2022	217 days	NO	1	-
Commercial Court, Alipore	2	Money Suit/8/2021	01-03-2021	17-01-2022	322	No	3 (For Covid-19 pandemic Situation)	38(due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
	3	Misc Case/2/2021	20-04-2021	20-01-2022	275	No	3 (For Covid-19 pandemic Situation)	42 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
	4	Title Suit/5/2021	18-02-2021	20-01-2022	336	Yes	4 (For Covid-19 pandemic Situation)	08 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
	5	Title Suit/15/2021	14-07-2021	29-01-2022	199	Yes	3 (For Covid-19 pandemic Situation)	02 (due to covid - 19 situation and subsiquent resolution of the Alipore Bar association)
Commercial Court, Rajarhat	6	Misc Case 26/2021	12.02.2021	07.01.2022	329 days	NO	2	49 days
	7	Misc Case 54/2021	16.11.2021	19.01.2022	64 days	NO	0	13 days
	8	Misc Case 16/2021	01.02.2021	03.01.2022	336 days	NO	3	1 days
	9	Misc Case 4/2021	13.01.2021	21.01.2022	373 days	NO	2	15 days
Commercial Court, siliguri		N/A						